

(c) and (d) On the request of the Government of India, the World Bank has extended the credit closing date of the Sardar Sarover Water Delivery and Drainage Project by one year i.e. upto July 1, 1992.

#### Closure of News-Papers

\*109. SHRIMATI VEENA VERMA:

SHRI KAPIL VERMA:

Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that a number of newspapers, including the Amrita Bazar Patrika group (Calcutta), the Indian Express (Hyderabad) and the Times of India (Lucknow) are lying closed; and

(b) if so, what steps are being taken to reopen them?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (INDEPENDENT CHARGE) (SHRI K. RAMA-MURTHY): (a) and (b) A Statement is laid on the Table of the House.

#### Statement

#### Closure of several newspapers and steps taken to reopen them

The appropriate Government under the Industrial Disputes Act, 1947 for newspaper establishments is the State Government.

2. According to the information received from the Government of West Bengal, the Amrita Bazar Patrika Group stopped publication with effect from February 6, 1991 owing to acute financial stringency, and not on account of any industrial relations problem.

3. The Government of Andhra Pradesh have informed that the workers of the Indian Express in Andhra Pradesh struck work with effect from 25.4.1991 on the question of implementation of the Bachawat Award. The management resorted to lock out of their units at Hyderabad and Vizianagaram from 18.5.1991. Efforts at conciliation having failed, the State Government on 4.7.1991 referred to dispute for adjudication and prohibited continuance of the strike and lock out. The newspaper has since resumed publication.

4. The Government of Uttar Pradesh have informed that following a strike by the workmen of the Times of India, Lucknow, with effect from March 20, 1991 on a demand for 20 per cent bonus, the management declared lock out of the establishment on May 7, 1991. The State Government have referred the dispute relating to the question of bonus for adjudication and are continuing their efforts at conciliation of an industrial dispute arising out of disciplinary action taken against some workers by the management.

#### श्री राजीव गांधी के लिये स्मारक

\*110. श्री शंकरदयाल सिंह: क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार श्री पेरुम्बुदुर में, जहां भारत के भूतपूर्व प्रधान मंत्री, श्री राजीव गांधी की हत्या की गई थी, एक स्मारक बनाने पर विचार कर रही है; और

(ख) यदि हां, तो उसका व्यौरा क्या है ?

शहरी विकास मंत्री (श्रीमती शोला कौल):

(क) और (ख) श्री पेरुम्बुदुर में, जहां भूतपूर्व प्रधान मंत्री, श्री राजीव गांधी की हत्या की गई थी, एक स्मारक बनाने का भारत सरकार का कोई प्रस्ताव नहीं है। तथापि, तमिलनाडु सरकार ने उक्त स्थल पर एक स्मारक बनाने का निर्णय लिया है जिसके लिए उन्होंने पहले ही से भूमि अधिग्रहीत कर ली है।

#### चीनी मिलों की और किसानों की बकाया राशि

\*111. डा० जिनेंद्र कुमार जैन :

सरदार जगजीत सिंह अग्नेड़ा :

क्या खाद्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 18 मार्च, 1991 के "फाइनेशियल एक्सप्रेस"